

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
OFFICE OF THE OFFICIAL LIQUIDATOR
HIGH court of DELHI
8TH FLOOR, LOK NAYAK BHAWAN,
KHAN MARKET, NEW DELHI
Tel No. 24693315 / 24693314 (Fax)**

No.OL/Estt/CA/Emp/2016

DATED:2nd October,2016

NOTICE FOR FRESH EMPANELMENT OF CHARTERED
ACCOUNTANTS IN THE OFFICE OF OFFICIAL LIQUIDATOR,
DELHI

In terms of the directions contained in the order dated 29.09.2016 passed by the Hon'ble High Court of Delhi, the Official Liquidator attached to the High Court of Delhi, hereby invites applications from eligible Chartered Accountants or firms of Chartered Accountants, who are enrolled as Members of the Institute of Chartered Accountants of India and are in active practice for at least 05 years and are interested to be empanelled for the Official Liquidator as Auditors in the Companies under liquidation. The applicants firms who are interested may submit their applications inter alia furnishing (i) the details of income during the last 5 years along with Income Tax Returns. (ii) Recommendations of two practicing Chartered Accountants having at least 10 years practice, (iii) Certificate from Institute of Chartered Accountants that no disciplinary proceedings are pending against any of the proprietors/partners of the firm or the applicant Chartered Accountant.

The professional fee / remuneration to be paid shall be subject to the fund position of the company in liquidation and approval of the Hon'ble High Court.

The firms of Chartered Accountants, who are desirous to be empanelled as above, may send their applications to the Official Liquidator at the above mentioned address. The last date for receipt of application(s) duly complying with above requirements is 21.11.2016 till 4.00 PM.


(D.P.OJHA)

OFFICIAL LIQUIDATOR, DELHI